

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/1989/6130 /A

From :- Shri S. Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, Smti. Soneka Bora,
Special Judge, CBI, Addl. Court No. 1
Assam, Chandmari, Guwahati.

Dated Guwahati the 30th October, 2018.

Sub: **Casual Leave and Station Leave permission .**

Ref:- Your letter No. SPL/CBI-1/ESSTT/IV/21-2012/906/E dtd. 29.10.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 3 (three) days Casual Leave on 02.11.2018, 03.11.2018 and 05.11.2018 along with permission to leave headquarter from the evening of 01.11.2018 till the morning of 08.11.2018, has been granted/rejected.

The Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati and in his absence , Special Judge, CBI, Assam, Addl. Court No3, Chandmari, Guwahati shall remain in charge of your Office and Court in your absence.

Yours faithfully,


DEPUTY REGISTRAR (ADMN.-I)

Memo NO.HC.VII-24/89/ /A, dated



Copy to:

1. The Special Judge, CBI, Assam, Addl. CBI Court No.2, Guwahati.
2. The Special Judge, CBI, Assam, Addl. CBI Court No.3, Guwahati.


DEPUTY REGISTRAR (ADMN.-I)